

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 25th October, 2019

No.HC.V-9/2013(Pt)/776 /Estt.## In the interest of office administration and in supersession of all previous order(s), the following Officers of this Registry are transferred and posted as follows, with immediate effect, until further order(s).

Sl. No.	Name of the Officer	Transferred and posted as
1.	Sri Sailendra Choudhury, Joint Registrar (Admn-I)	Joint Registrar (Admn-I). Shall be the In-charge of the Correspondence and Statement Sections. Shall look after all the works of the said Sections. Shall be the overall In-charge of the Stenographers and Law Clerks in the Registry. Shall supervise the works of the Assistant Registrar (Establishment) relating to the detailment of Stenographers and Law Clerks. Any other matters entrusted by the higher authorities, as and when required.
2.	Sri Phanindra Dev Goswami, A.O.J.	AOJ, Copying Section vice Sri Rajkumar Kalita, AOJ transferred.
3.	Sri Rajkumar Kalita, A.O.J.	AOJ, Civil Rule (Pending) Section vice Sri Jagannath Mazumdar, AOJ, going to retire on superannuation on 31.10.2019 (A.N.)
4.	Sri Paritosh Talukdar, A.O.J.	AOJ, Despatch Section vice Sri P.D. Goswami, AOJ transferred.

No. HC.V-9/2013(Pt)/777 / Estt.## In the interest of office administration, Sri Randev Das, Deputy Registrar (Protocol) and Sri P.P. Upadhaya, Deputy Registrar (Admn-I) are directed to look after all the works of the Protocol Section, until further order(s).

By order,

sdlr

REGISTRAR GENERAL

Memo No. HC.V-9/2013(Pt)/777A/Estt.

Dtd. 25.10.2019

Copy for information and necessary action to :-

1. The Registrar (Vig.)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,, Gauhati High Court, Guwahati.
4. The Dy. Registrar,, Gauhati High Court, Guwahati.
5. The Assistant Registrar,, Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
7. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
8. The AOJ (.....), Gauhati High Court, Guwahati.
9. CA to the Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
10. Order File/Personal File.
11. All persons concerned.


25-10-19
REGISTRAR GENERAL
25/10/19